

## ANNEXURE 6

Name of the Corporate Debtor - <b>Karanja Terminal &amp; Logistics Private Limited</b>	Date of commencement of CIRP - <b>17-11-2025</b>	List of creditors as on - <b>31st December, 2025</b>
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LIST OF OPERATIONAL CREDITORS (EMPLOYEES)													
Sl. No.	Name of Authorized Representative (if any)	Name of Employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	NA	Mr. Rangnath Nanaji Garud	03.12.2025	6,00,000.00	-	Operational Claim - Salary Dues	NO	NA				6,00,000.00	
		<b>TOTAL</b>		<b>6,00,000.00</b>	<b>-</b>							<b>6,00,000.00</b>	